

35

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/229/ (IB)/2017  
NAME OF THE PETITIONER(S) : AMERICAN EXPRESS BANKING CORP  
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD  
UNDER SECTION : 433 ( e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. G. BALASUBRAMANIAN Counsel for petitioner 

**ORDER**

Counsel for the Petitioner present. He submitted that the Administrator is appointed by the Hon'ble High Court of Madras in Company Petition No.372/2013. The term of the appointment expired on 30.06.2017. However, in any event the Hon'ble High Court of Madras is seized of the matter. It appears that the matter has been transferred to this Bench inadvertently. Therefore, we direct the Registry to send the matter back to the Registry of the Hon'ble High Court of Madras for appropriate action, at their end.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)